

Fourteenth Loksabha

Session : 8

Date : 07-08-2006

Participants : Sahu Shri Chandra Sekhar,Chidambaram Shri P.,Bhuria Shri Kantilal

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Title : Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I beg to lay on the Table:-

- (1) A copy of the Report (Hindi and English versions) of Justice R.S. Pathak Inquiry Authority.
- (2) A copy of the Action Taken Report thereon (Hindi and English versions).

... (*Interruptions*)

(Placed in Library, See No. LT 4596/2006)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU): Sir, on behalf of Shri K. Chandra Sekhar Rao, I beg to lay on the Table a copy of the Notification No. S.O. 1596 (E) (Hindi and English versions) published in Gazette of India dated the 14th November, 2005, appointing officers mentioned therein to be the Inspectors for the purpose of the Maternity Benefit Act, 1961, issued under section 14 of the said Act.

(Placed in Library, See No. LT 4597/2006)

... (*Interruptions*)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल भूरिया) : महोदय, मैं श्री तस्लीमुद्दीन की ओर से बाट और माप मानक अधिनियम, 1976 की धारा 83 की उपधारा (4) के अन्तर्गत बाट और माप मानक (पैक की हुई वस्तुएं) संशोधन नियम, 2006 जो 17 जुलाई, 2006 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 425(अ.) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library, See No. LT 4598/2006)

... (*Interruptions*)
